

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – COURT NO.2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 17-08-2017  
Time: 10.30 am

| Sl. No | Case No.                        | Parties   | Counsel for Parties   | Remarks                     |
|--------|---------------------------------|---|---|-----------------------------|
| 1      | Application No. 175 of 2017(SZ) | Sri Muppalla Srinivasa Rao,<br>Parchur Mandal,<br>Prakasam District and another<br><b>Vs</b><br>State of Andhra Pradesh,<br>Rep., by its Pricipal Secretary,<br>Revenue Secretariat,<br>Guntur District and 6 others            | M/s. Balaji Medamalli,<br>A.Lavanya,<br>Sekhar Babu Damacharla<br><b>Counsel for Applicant</b>  | For Admission               |
| 2      | Application No.195 of 2016(SZ)  | Tandur Citizens Welfare Society<br>Rep by its President,<br>Tandur,<br>Rangareddy District<br><b>Vs</b><br>Government of Telangana,<br>Rep by its Secretary<br>Environment and Forest<br>Department, Hyderabad<br>and 12 others | M/s. K.R.Nishanth<br><b>Counsel for Applicant</b><br><br>M/s. H.Yasmeen Ali<br>for R1, R6, R8<br>M/s.G.M.Syed Nurullah Sheriff<br>for R2<br>M/s.D.S.Ekambaram &<br>P.Jayalakshmi for R3<br>M/s.T.Saikrishnan for R4<br>M/s.K.Muthamil Raja for R7<br>M/s Saritalal &<br>Vijayalakshmi Rajendran<br>for R9<br>M/s.Rahul Balaji for R10 & R12<br>M/s. T.Velumani &<br>T.Magendiran for R11<br>M/s.T.Balaji, P.S.Ganesh &<br>M.Praveen kumar for R13 | For Reply &<br>Report of R5 |

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| 3 | Application No.159 of 2014 (SZ) | P. Edwin Wilson,<br>Purasaiwalkam,<br>Chennai<br><b>Vs</b><br>The State of Tamil Nadu,<br>Rep by its Principal Secretary,<br>Environment and Forests,<br>Chennai and others     | M/s. Syed zam Mohammed &<br>A.M Sinduja<br><b>Counsel for Applicant</b><br><br>M/s. M.K. Subramanian<br>P.Velmani<br>for R1 & R4<br>M/s. R. Suriyaprakash<br>for R2<br>M/s Wilson Associates<br>for R3<br>M/s. E.Manoharan for R4 | For filing Response |
| 4 | Application No.213 of 2015(SZ)  | C.P.Senthil,<br>Kaikoapalayam,<br>Coimbatore.<br><b>Vs</b><br><br>TNPCB,<br>Rep.by its Chairman<br>Chennai and 2 others   | M/s.M.Velmurugan, Girija<br>Velmurugan &<br>K.S.Elangovan<br><b>Counsel for Applicant</b><br>M/s. H. Yasmeen Ali<br>for R1 and R2<br>M/s.S.V.Pravin Rathinam,<br>Karthikeyan Sekar<br>& Rama Subramanian Raja<br>for R3           | For Arguments       |
| 5 | Application No.33 of 2016(SZ)   | Vakkanti Koteswar rao,<br>Nalgonda Dist.,<br>Telangana state.<br><b>Vs</b><br>Union of India, MoEF & CC,<br>Rep. by its Secretary,<br>New Delhi and 7 others                    | Stanly Hebzon Singh<br><b>Counsel for Applicant</b><br><br>M/s. M.Sumathi for R1<br>H.Yasmeen Ali<br>for R2, R3, R5, R6, R9<br>M/s. T.Sai Krishnan<br>for R4 & R7<br>M/s. Narayanasamy,<br>P.J.Sri Ganesh,<br>D.Praveen for R8    | For Arguments       |
| 6 | Application No. 113 of 2016(SZ) | Heera Kerala Developers<br>Pvt. Ltd.,<br>Heera Park, Vazhuthacaud,<br>Thiruvananthapuram,<br>Rep. by its Managing Director<br>Dr. A.R. Babu<br><b>Vs</b><br>Kerala Coastal Zone | M/s. P.B Sahasranaman,<br>Kamaleshkannan<br>Subramanian<br>& S.Sai Sathya Jith<br><b>Counsel for Applicant</b><br><br>M/s. T.N.C Kaushik<br>for Respondent  | For Arguments       |

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|   |                                       | Management Authority,<br>Rep. by its Secretary,<br>Department of Environment<br>and Climate Change,<br>Thiruvananthapuram.   |   |               |
| 7 | Application<br>No. 157 of<br>2016(SZ) | Marvel River View County<br>Owner's Welfare Association,<br>Rep by its Secretary,<br>Manapakkam,Chennai<br><b>Vs</b><br><br>The Chairman,<br>Airport Authority of India,<br>New Delhi and 7 others                           | Mr.A.Krishnamurthy<br><b>Party in Person</b><br>M/s.S.Venkatesan<br>Uma Venkatesan<br>for R1 & R6<br>M/s. M.K Subramanian<br>E.Manoharan &<br>P.Velmani<br>for R2,R3 & R7<br>M/s.Me.Sarashwathy<br>for R4 & R5<br>M/s. H.Yasmeen Ali for R8 | For Arguments |
| 8 | Application<br>No.81 of 2017<br>(SZ)  | Pudhucherry Environment<br>Protection Association<br>Rep.,by its Honorary<br>President<br>Mr.R.Kothandaraman<br>Pudhucherry<br><b>Vs</b><br>Central Pollution Control<br>Board,<br>Rep.,by its Member Secretary<br>Karnataka | M/s.Yogeshwaran<br>Neha Miriam Kurian<br><b>Counsel for Applicant</b><br><br>M/s.T.N.C.Kaushik for<br>Respondent  | For Arguments |

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Registrar